

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

5. IA(I.B.C)/1510(MB)2024
IN
C.P. (IB)/799(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: DBS Bank India Ltd
VS
S.K.S Textiles Ltd

Section 7 of Insolvency and Bankruptcy Code, 2016, Rule 11 of NCLT Rules,
2016

ORDER

1. Mr. Manish Jha, Ld. Counsel for the Applicant present through virtual mode.
IA-1510/2024
2. This is an Application filed under Regulation 13 of IBBI (Liquidation Regulation), 2016 by the Applicant to place Preliminary Report on record. The same is taken on record to that effect.
3. In view of aforesaid, the present Application is **allowed** and disposed of.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)